

**SPECIAL BENCH**

**ITEM NO.119**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**CA No.140/2019, CA No.193/2019, CA No.283/2019, Co. Pet.147/2014,**  
**Co. Pet.154/2014, Co. Pet.156/2014, Co. Pet.157/2014, Co. Pet.168/2014,**  
**Co. Pet.169/2014, Co. Pet.170/2014, Co. Pet.212/2014, Co. Pet.290/2014,**  
**Co. Pet.290/2014, IA No.19/2024 & IA No.54/2024**  
**IN CP (IB) No.289/ALD/2018**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>MIND MAKERS COMMUNICATIONS PVT. LTD. V/S OCTAGON BUILDERS &amp; PROMOTERS PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Ankit Bhushan, with : *For the Operational Creditor*  
Sh. Vadlamani Seshagiri, Advs.  
Sh. Ankit Verma, Adv. : *For the Applicant in IA No.19/2024*  
Ms. Saguna Gupta, Adv. : *For the one of the Homebuyers*  
NONE : *For other parties*

**ORDER**

Ld. Counsels representing their respective parties are present through VC. However, none present for the other sides.

- 1.** Ld. Counsel representing the Operational Creditor informs that cases of certain homebuyers have been transferred by the order of Hon'ble Delhi High Court to the NCLT, and he requests that a new CoC may be formed with these homebuyers. Meanwhile, he also informs that RP has submitted an application giving the gist of the matter pending before this Tribunal. However, the said application is not listed today.

**-Sd-**

**-Sd-**

2. Keeping in view the above new development, the matter is fixed before the Regular Bench for further hearing on 12<sup>nd</sup> August, 2024.
3. The RP is also directed to be present personally before this Tribunal on the next date of hearing.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Manni Sankariah Shanmuga Sundaram)**  
**Member (Judicial)**

***19<sup>th</sup> July, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*